PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full) :   SMT. GARIMA SHRMA
Date Of Birth   :   01/08/1976
Present post held   :   CIVIL JUDGE CLASS-I CHAMPA DISTT-JANJGIR-CHAMPA (C.G.)

Immovable Property				
Name of District. Sub-Division, Taluka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.-Servant	How acquired ? Whether by purchase lease mortage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
Boriakala, Raipur Distt-Raipur	House Rosewiid/38	Valued Abt. 30,00,000/-	Own Name	Purchased from Housing board (Sambhag 2, shankarnagar) Raipur Allotment Order Date 21-09-2010
Movable Property (Value Above 25000/- of Rs.)				
Name of Articles				
1- Maruti Estio Car :- 2- Hyundai i-10 Car :-				
Jewellary (Lump Sum)				
1- Gold Rs. 6,00,000/- 2- Silver 30,000/-				

Shares/Debentures	
Name of Issuing Company:	Nos. Of Shares
1	2
Nil	Nil

Life Insurance Policy & Others	
Name of Issuing Company	Amount
1	2
LIC	1,00,000
LIC	1,00,000
LIC	2,00,00

Bank Deposites/Securities & Investments			
	Name of Bank	**City**	**Amount**
	1	2	3
1) Fixed Depositess	Oriental Bank of Commerce	Raipur	2,05,994
	State Bank of India	Balodabazar	70,000
2) Savings Bank A/Cs	State Bank of India	Main Branch Bilaspur	38,296
	State Bank of India	Balodabazar	691
	Oriental Bank	Raipur	1,21,655
3) PPF	State Bank of India	Main Branch Bilaspur	1,52,000
4) GPF			4,54,866
5) NSS	Nil	Nil	Nil
6) Others	NSC Post Office	Bilaspur	10,.000
	NSC Post Office	Bilaspur	10,.000
	NSC Post Office	Raipur	10,.000
	NSC Post Office	Raipur	10,.000
	SBI Mutal fund	Balodabazar	20,000

1-   In case where it is not possible assents the value accurately the approximate value in relation to present condtion may be indicated

Note- The expected declaration of assets is subject to Procisions of C.G, Civil Services (Conduct) Rules 1965

Signature & Date